

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 74 of 2011 &**  
**I.A. No. 118 of 2011**

**Dated :1<sup>st</sup> November, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

Northern Railway ... Appellant(s)

Versus

P.S.E.R.C. & Anr. ....Respondent(s)

Counsel for the Appellant(s): Mr. Ketan Madan

Counsel for the Respondent(s): Mr. Karunakar Mahaik for R.2  
Mr. Jacklin Paul for Mr. Sakesh Kumar  
For R.1

**ORDER**

At the request of the learned counsel for the Respondent, Post  
the matter on **16.11.2011.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*TS/SS*